

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
STARRED QUESTION No. *46
ANSWERED ON 26TH JULY, 2024

IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU

***46. SHRI P. WILSON:**

Will the **MINISTER OF FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the details of food processing units established under PM Formalisation of Micro Food Processing Enterprises (PMFME) in Tamil Nadu;
- (b) whether Government has devised any plan to increase food processing units and cold storage across the country, especially in Tamil Nadu;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of projects launched under Agro Processing Cluster (APC) Scheme in Tamil Nadu and whether Government has devised a plan to add more locations under APC Scheme in Tamil Nadu?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA
STARRED QUESTION NO. *46 ANSWERED ON 26.07.2024 REGARDING
“IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU”**

(a). As on 30.06.2024, 12220 micro food processing enterprises / units have been sanctioned in the State of Tamil Nadu under Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme. In addition, seed capital assistance has been sanctioned to 15,704 SHG members involved in food processing activities in the State.

(b) & (c). To provide a boost to the growth of food processing sector and create modern value chain infrastructure (including Integrated Cold Chain) across the country (including Tamil Nadu), Ministry of Food Processing Industries (MoFPI) has been implementing three schemes namely (i). Pradhan Mantri Kisan Sampada Yojana (PMKSY); (ii). Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and (iii). Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme. These schemes are implemented throughout the country on a demand driven basis.

(d). Under Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) of PMKSY, 12 projects have been sanctioned in the State of Tamil Nadu as per the details at **Annexure**. The scheme is not State specific and projects are sanctioned on a demand driven basis through Expression of Interest (EoI), issued from time to time subject to availability of funds.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (d) OF RAJYA SABHA STARRED QUESTION NO. *46 ANSWERED ON 26.07.2024 REGARDING “IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU”

The details of agro processing cluster projects sanctioned under the Scheme for Creation of Infrastructure for Agro Processing Clusters of PMKSY in the State of Tamil Nadu (as on 30.06.2024)

Sl. No.	Name of the Project Execution Agency (PEA)	District	Date of approval	Project cost (in Cr.)	Grant Approved (in Cr.)	Total Grant released (in Cr.)
1	M/s JFK International	Coimbatore	01.08.2019	16.71	4.1921	2.8566
2	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tirupur	03.10.2019	26.83	8.7682	6.2284
3	M/s Tiruvannamalai Market Committee	Tiruvannamalai	29.04.2020	25.506	5.7487	1.81084
4	M/s Salem Market Committee	Salem	29.04.2020	25.252	5.9753	1.88222
5	M/s Theni Market Committee	Theni	29.04.2020	26.308	5.9955	1.88858
6	M/s Dharmapuri Market Committee	Krishnagiri	29.04.2020	26.826	5.8937	1.85651
7	M/s Madurai Market Committee	Madurai	29.04.2020	32.066	5.7912	1.82423
8	M/s Dindigul Market Committee	Dindigul	29.04.2020	29.018	6.7357	2.12174
9	M/s Cuddalore Market Committee	Cuddalore	29.04.2020	25.002	5.9793	1.88348
10	M/s Delta Foods	Pudukkottai,	08.06.2020	24.3125	7.472	5.25282
11	M/s Vamsi RS Industrial Zone	Erode	17.11.2021	33.167	9.1351	0
12	M/s Integrated Service Point Private Limited	Thiruvallur	28.02.2024	42.635	10.00	0
	Total			333.6325	81.6868	27.60542